[See rule 9 (2)]

## NOTICE OF WITHDRAWAL OF CANDIDATURES

## Election to the Council of States, 2019.

Notice is hereby given that the following [validly nominated +candidate]/candidates at the above election withdraw +his candidature/their candidatures today.

Name of [validly nominated candidate]	Address of [validly nominated candidate]	Remarks
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		
etc.		

Date: 28th June, 2019

\* Appropriate particulars of the election to be inserted here.
+Strike off the inappropriate alternative.

Returning Officer.

Returning Officer.

Returning Officer.

Returning Officer.

To Bye Election
to the Council of States

<sup>1.</sup> Subs. By Notifn. No. S.O. 565(E), dated the 4th August, 1984.